

**DIVISION BENCH**

**ITEM NO. 120**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.130/2022 IN CP (IB) No.58/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> May, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>GLOBAL COPPER PVT LTD V/S M/S SHANTI REFRIGERATION INDUSTRIES PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL HEARING:**

NONE : *For the Operational Creditor & Applicant in IA No.130/2022*  
NONE : *For the Corporate Debtor & Respondent in IA No.130/2022*

**ORDER**

None present for the parties.

In the interest of justice, the matter is adjourned for 20<sup>th</sup> July, 2023.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**22<sup>nd</sup> May, 2023**

*Kavya Prakash Srivastava*  
*(Stenographer)*